



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 01:00 PM AND AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH OF HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA AND HONOURABLE MR. JUSTICE N.UNNI KRISHNAN NAIR, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WA/186/2019 (AT 10:30 A.M.)	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
- FOR FRESH ADMISSION WITH STAY/BAIL -				
48	WA/101/2025 B/O	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LIMITED AND ORS	MR. B P BORAH MR. U S BORA MR H MAZUMDER	SC, I O C
49	WP(C)/1709/2025 B/O	KADER ALI AND 236 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH S LASKAR M ALI	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
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8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025

11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
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20)	MR J DAS	25-03-2025	To	31-03-2025
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23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
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25)	MR B PRASAD	27-03-2025	To	28-03-2025
26)	MR D K MISHRA	26-03-2025	To	28-03-2025
27)	MS. M D BORAH	27-03-2025	To	01-04-2025
28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
62	WP(C)/5634/2024 B/O	ISHANT AGARWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
MOTION				
63	WP(C)/1561/2025 FIXED	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D
64	WP(C)/1609/2025 WITH OFFICE NOTE, FIXED	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FISHERY
65	WP(C)/1643/2025 FIXED	PROGRESSIVE ENTERPRISES Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	SC, HEALTH
66	WP(C)/1659/2025 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus OIL AND NATURAL GAS CORPORATION LTD AND ORS	MS M HAZARIKA MS V V THANYU	
67	WP(C)/1728/2025 B/O	GOPAL SARKAR @ GOPAL CH SARKAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS.	MR. N C DAS MR. S K SINGHA MR. M DUTTA	SC, AFDC
68	WP(C)/1747/2025 B/O	SUJIT KR GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	GA, ASSAM SC, HEALTH
69	WP(C)/1748/2025 B/O	KRISHNA DEY Versus THE STATE OF ASSAM AND 4 ORS.	DR. B N GOGOI	GA, ASSAM SC, HEALTH
ORDER (STAY VACATING)				
70	I.A.(Civil)/775/2025 FIXED in WP(C)/738/2025	INDIAN OIL CORPORATION LIMITED AND 4 ORS Versus M/S S. H. ENTERPRISE	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM MR. TANUZ KASHYAP	MR. R SARMA MR. R SHARMA, SR. ADV. MS P PHUKAN MR. D DEKA

WITH
[WP\(C\)/738/2025](#)

M/S S.H. ENTERPRISE
Versus
THE INDIAN OIL CORPORATION LTD. AND
4 ORS

MR. R SHARMA, SR. ADV.
MS P PHUKAN
MR. D DEKA

MR. K N CHOUDHURY(R-1,2,3)
MISS. R R KAKATI (R-1,2,3)
MR. D J DAS (R1-R3)
N GAUTAM(R-1,2,3)
MR. TANUZ KASHYAP (R1-R3)
SC, I O C

71 WITH
[WP\(C\)/6142/2024](#)

M/S S. H. ENTERPRISE
Versus
THE INDIAN OIL CORPORATION LTD AND
4 ORS

MR. R SHARMA
MS P PHUKAN

MR. K N CHOUDHURY (R1-R5)
MISS. R R KAKATI (R1-R5)
MR. D J DAS (R1-R5)
MS N MAHANTA (R1-R5)
N GAUTAM (R1-R5)

ADMISSION

72 [WP\(C\)/6070/2024](#)
FIXED

M/S G.S.L. ENTERPRISE AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MS. B BHUYAN
MRS. R S DEURI
MS R DAS

SC, HANDLOOM, TEXTILE
AND SERICULTURE
SC, FINANCE

73 [WP\(C\)/985/2025](#)
WITH OFFICE NOTE , FIXED

M/S SATGAON JALGUTHA MEEN
SAMABAY SAMITY LIMITED
Versus
THE STATE OF ASSAM

MR. M K CHOUDHURY
MR. M SARMA

GA, ASSAM
SC, FISHERY
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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29)	MR A W AMAN	26-03-2025	To	26-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	Bail Appln./532/2025 WITH CASE RECORD (SCANNED COPY), B/O	MOKSED ALI ALIAS MOKSED ALI Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
MOTION (BA)				
50	Bail Appln./848/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM ADDL. PP, ASSAM SC, EXCISE DEPTT., ASSAM
BAIL HEARING (BA)				
51	Bail Appln./683/2025 WITH CASE RECORD (SCANNED COPY), FIXED	JOYNAL HUSSEN ALIAS JOYNAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR MR. R A MAZUMDER MS A MAJUMDER	PP, ASSAM
WITH				
52	Bail Appln./643/2025 WITH CASE RECORD(SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN	PP, ASSAM
BAIL HEARING				
53	AB/331/2025 FIXED	KAJAL UDDIN @ KHAJALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
54	AB/393/2025 WITH OFFICE NOTE, FIXED	MINESWAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	MR. A K GUPTA (FOR INFORMANT) MR. R S MISHRA (FOR INFORMANT) MS M NIROLA (FOR INFORMANT) PP, ASSAM
ORDERS				
55	AB/147/2025 BY SLIP	UMAR ALI SHEIKH, Versus THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	MR A KHANIKAR (R-3) MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 01:00 PM AND AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE N.UNNI KRISHNAN NAIR, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
38	WP(C)/2547/2019 B/O	CHIRANJIT DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. A K DUTTA (R-3) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) SC, FINANCE
MOTION				
39	WP(C)/1649/2025 CAVT. NO.026920/25,N FIXED	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA	SC, SCERT, ASSAM GA, ASSAM MR. S ROY (FOR CAVEATOR) SC, N C T E SC, EDU
40	WP(C)/1740/2025 B/O	FARUQUE ABDULLAH SALEMUN HABIB Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, SEC. EDU. SC. BTC
ADMISSION				
41	WP(C)/1005/2025 FIXED	DR. JAHER ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU MR. S DIHINGIA, (R-4) MR. P BOIRAGI, (R-4)
42	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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27)	MS. M D BORAH	27-03-2025	To	01-04-2025
28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 01:00 PM AND AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE MR. JUSTICE MANISH CHOUDHURY, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	WP(C)/3599/2018	MUSTT MOMTAZ BEGUM @ MOMTAZ BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR R KARIM MR. P S BISWAS MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
48	WP(C)/8701/2018	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
MOTION				
49	WP(C)/831/2025 FIXED, WITH LCR	BIMALA KHATUN Versus THE UNION OF INDIA 6 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
50	WP(C)/1735/2025 B/O	SOBURJAN KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
51	WP(C)/1746/2025 B/O	ZAMAL UDDIN @ MD JAMAL SK Versus THE UNION OF INDIA AND 6 ORS.	MS N DEKA MR I CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

52	WP(C)/2567/2022 FIXED, WITH LCR	MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
53	WP(C)/87/2025 B/O, WITH LCR	KADIR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR A U AHMED (R-8) MS. H SARMA(R-8) DY.S.G.I. SC, ECI SC, F.T

ORDERS

54	I.A.(Civil)/805/2025 FIXED, WITH LCR in WP(C)/252/2025 WITH WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR MR. M U MONDAL MR. R ALI MR H A AHMED MR K ISLAM MR A ALIM SK MR. A W MONDAL	DY.S.G.I. GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
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11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
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16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
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27)	MS. M D BORAH	27-03-2025	To	01-04-2025
28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[THIS BENCH WILL SIT AT 02:00 P.M.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020 AT 2:00 P.M, BY SLIP	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	Crl.A./54/2021 PART-HEARD, BY SLIP	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
24	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
25	WITH Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 01:00 PM AND AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/287/2025 FIXED	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
57	WP(C)/1013/2025 FIXED	MANOJ BARMAN Versus THE STATE OF ASSAM AND THREE ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC. REVENUE
58	WP(C)/1183/2025 FIXED	SIRAJ UDDIN BARBHUYAN AND ANR Versus THE UNION OF INDIA AND 7ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC
59	WP(C)/1443/2025 FIXED	DAYANAND RAI, Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. R DE MS. D PATHAK	SC, GMC
60	WP(C)/1713/2025 B/O	DAYARAM SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC SC, G M D A
61	WP(C)/1715/2025 B/O	ALAKA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM SC, REVENUE
62	WP(C)/1741/2025 B/O	MAHMUDUL ALAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, GDD SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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[For Wednesday,26th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III

ITEM NO. 14 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
54	I.A.(Civil)/3952/2024 FIXED in WP(C)/1223/2023 WITH WP(C)/1223/2023	FOOD COPORATION OF INDIA AND 8 ORS Versus BINDESWARI SINGH AND 11 ORS	MR. S K CHAKRABORTY MR A CHAKRABORTY SC, F C I	MR A DASGUPTA MS B DAS
		BINDESWARI SINGH AND 11 ORS Versus FOOD COPORATION OF INDIA AND 8 ORS	MR A DASGUPTA MS B DAS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
55	WP(C)/949/2022 FIXED	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	CRP(IO)/107/2025 FIXED	SRI RATUL BORAH Versus SMTI JUNALI HAZARIKA @ JULI	DR. B N GOGOI	
42	CRP(IO)/109/2025 B/O	JOLI DAS Versus BIPUL CHANDRA PAUL AND 3 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM
43	AB/718/2025 B/O	RAHMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
ORDERS				
44	I.A.(Civil)/532/2023 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST) in CRP/27/2023	SHIRAZUL HOQUE Versus SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI	
45	I.A.(Civil)/1855/2023 (CONNECTED WITH ITEM NO. 21 IN THE DAILY CAUSE LIST) in MACApp./251/2023	ORIENTAL INSURANCE COMPANY LTD. Versus PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
46	I.A.(Civil)/2153/2023 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST) in MACApp./113/2016	ZEHIRUL ISLAM, Versus SRI CHITTA DAS and ANR	MR.S C BISWAS	MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS. S D SAIKIA MS.K DEKA(R-2) MRS. P M DUTTA
47	I.A.(Civil)/889/2025 B/O in CRP/53/2024 WITH CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
48	I.A.(Civil)/890/2025 B/O in MACApp./3221/2025	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
		ORIENTAL INSURANCE COMPANY LIMITED Versus PUSPA LOHAR	MR. R C PAUL	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	CRP(IO)/315/2024 FIXED	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
ORDERS				
52	CRP/12/2025 (AT 2:00 PM), FIXED	MD SAFIQUR RAHMAN BARBHUIYA Versus PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	MR. S K GHOSH (R1-R3) MS F AHMED (R1-R3)
53	CRP(IO)/63/2025 FIXED	AKABBAR ALI AND ANR Versus MD DARBESH ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
22 MACApp./127/2024 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka S I AKAND FOR CAVEATOR
WITH CO/8/2024 in MACApp./127/2024	NIRMAL CH MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE CO. LTD	MR. R Deka S I AKAND	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
WITH I.A.(Civil)/2359/2024 in MACApp./127/2024	NIRMAL CH. MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE COMPANY LTD.	S I AKAND S I AKAND	MS. R D MOZUMDAR
23 Cont.Cas(C)/460/2024 FIXED	SAIDUR RAHMAN AND 18 ORS Versus SMTI MOMOTA HOJAI	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S M T CHISTIE
24 I.A.(Civil)/728/2025 WITH LCR, B/O in MACApp./441/2022	SMTI MAMANI BARUAH Versus UNITED INDIA INSURANCE COMPANY LTD	ABHILASH BHATTACHARYYA	MR. R C PAUL
WITH MACApp./441/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus THAPANA KOIBARTA AND ORS.	MR. R C PAUL	MR. S SINGH (r-2) MR. A BHATTACHARYYA (r- 2) MR. R BORO (r-4)
WITH I.A.(Civil)/2274/2022 in MACApp./441/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus THAPANA KOIBARTA AND ORS.	MR. R C PAUL	

HEARING

25 [MACApp./347/2017](#)
WITH LCR, B/O

ORIENTAL INSURANCE CO. LTD.
Versus
MUSST. KITABJAN BIBI and 8 ORS.

MS.N MODI
MR.M CHOUDHURY
MR.S DUTTA
MR.S DUTTA
MR.C SHARMA

MR.K BHATTACHARJEE
MR.R K BHATRA
MR.J C BARMAN
MR. A K SAHU (R5 & 6)
MR. S SAHU (R5 & 6)
MS.A BORA
MR.D BANERJEE
MS.P HUJURI
MR.K DEKA
MR A SAIKIA
MR.S DEY
MR.S KHAN

WITH
[I.A.\(Civil\)/1746/2017](#)
in [MACApp./347/2017](#)

MUSST. KITABJAN BIBI and 3 ORS,
Versus
ORIENTAL INSURANCE CO. LTD.

MR.K BHATTACHARJEE(R-1)(R- 1-4)
MR.J C BARMAN(R-1)(R- 1-4)
MR.D BANERJEE(R-1)(R- 1-4)
MR.K DEKA(R-1)(R- 1-4)
MR.S DEY(R-1)(R- 1-4)
MR.S KHANR-1
MR.N MODI
MR.M CHOUDHURY
MR.S DUTTA
MR.S DUTTA
MR.C SHARMA

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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29)	MR A W AMAN	26-03-2025	To	26-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WP(C)/1203/2020 B/O	SANJEEV KUMAR CHAWCHHARIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. P K PODDAR	SC, EXCISE DEPTT.
57	WP(C)/6983/2023 FIXED	SANDHYA RANI RABHA Versus THE STATE OF ASSAM AND 8 ORS	MR H DAS MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, APDCL
58	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U
59	WP(C)/617/2025 B/O	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D GOGOI MR. R R Gogoi MR. I BORTHAKUR	SC, BTC
60	WP(C)/668/2025 FIXED	SMTI PRANATI KHAUND Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. M S HUSSAIN (R-7) SC, GDD SC, GMC
	WITH I.A.(Civil)/776/2025 in WP(C)/668/2025	NAYAN JYOTI BARMAN AND ORS Versus SMTI PRANATI KHAUND AND ORS	MS. ARPITA MAJUMDER	GA, ASSAM SC, GMC SC, GDD
ORDERS				
61	I.A.(Civil)/894/2025 B/O in WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM SC, WPT AND BC SC, EDU
	WITH WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, WPT AND BC

HEARING

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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29)	MR A W AMAN	26-03-2025	To	26-03-2025



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[For Wednesday,26th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./922/2025 B/O	BASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
MOTION				
54	AB/716/2025 B/O	SALIMA BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
BAIL HEARING				
55	AB/397/2025 WITH CASE RECORD (SCANNED COPY), FIXED	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./889/2025 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST)	ABDUL RASHID Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR A IKBAL S SOHAIL MR. KHAIRUL ISLAM	PP, ASSAM
50	Bail Appln./923/2025 B/O	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA	PP, ASSAM
MOTION				
51	AB/712/2025 B/O	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	DY.S.G.I.
BAIL HEARING (BA)				
52	Bail Appln./544/2025 FIXED	SABBIR MIRDHA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
74	WP(C)/410/2025 FIXED	SMTI JOYMOTI TALUKDAR Versus THE STATE OF ASSAM	MD MOFIDUL ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025
25)	MR B PRASAD	27-03-2025	To	28-03-2025

26)	MR D K MISHRA	26-03-2025	To	28-03-2025
27)	MS. M D BORAH	27-03-2025	To	01-04-2025
28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	Crl.Rev.P./521/2012 (FOR DISMISSAL), LCR 1 FILE, FIXED	DULAL MANDAL Versus THE STATE OF ASSAM AND ORS	MR.B B NARZARI	MR.R S CHAUHAN MR.D SHARMA MRA UPADHYAY PP, ASSAM MR.P UPADHYAY MRT BORA
30	Crl.Pet./380/2016 (FOR DISMISSAL), FIXED	KRISHNA KUMAR SINGH Versus SMT. SANDHYA SINGH	MR.R KALITA MS.B BHUYAN MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI
HEARING				
31	Crl.Rev.P./4/2012 WITH LCR 2 FILES, FIXED	REFILL STAR PAKYNTTEIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	WITH Crl.M.C./61/2012 in Crl.Rev.P./4/2012	REFILL STAR PAKYNTTEIN Versus SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN
32	WITH Crl.Rev.P./138/2020	REFILLSTAR PAKEYNTEIN Versus JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
33	Crl.A./123/2012 WITH LCR 4 FILES, FIXED	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025

7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
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26)	MR D K MISHRA	26-03-2025	To	28-03-2025
27)	MS. M D BORAH	27-03-2025	To	01-04-2025
28)	MR M K KALITA	28-03-2025	To	28-03-2025
29)	MR A W AMAN	26-03-2025	To	26-03-2025



Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 26TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 4]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

- | | | | | |
|----|---------------------------------|------------------------------------------------------------------|----------------------------------------------|-------------------------------------------------------------------------------------------|
| 1. | CRL.A.(J) 17/2023
(WITH LCR) | LALHLIMPUIA
VERSUS
THE STATE OF MIZORAM
AND ANR. | MS. LALNGAIHSAKI
FANAI
(AMICUS CURIAE) | MR. C TLANTHIANGHLIMA
(LEGAL AID COUNSEL)
FOR R2
P.P./ADDL.PP, MIZORAM
FOR R1 |
| 2. | CRL.A.(J) 9/2024
(WITH LCR) | LALFAKAWMA
VERSUS
STATE OF MIZORAM | MR. H ZODINSANGA
(AMICUS CURIAE) | P.P./ADDL.PP, MIZORAM |